

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/233/ (IB)/2017
NAME OF THE PETITIONER(S) : L&T FINANCE LTD
NAME OF THE RESPONDENT(S) : CT RAMANATHAN INFRASTRUCTURE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	G.V. MOHAN KUMAR FOR R. UMASHANKAR	Counsel for Petitioner	G. V. Mohan Kumar
2)	T. H. Senthil Kumar	cel l as per	[Signature]

ORDER

Counsels for both the parties are present. Matter was posted for arguments. Counsel for the Operational Creditor is not present. Counsel representing the Counsel for Operational Creditor is not able to assist this Bench. Therefore, Senior Counsel representing the Operational Creditor is directed to be present on the next date of hearing for arguments, failing which an appropriate order will be passed. Put up on

20.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)